NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/252/KOB/2024 in IBA/13/KOB/2020
SECTION	REG. 8 & 31 A IBBI.
NAME OF PARTIES	K PARAMESWARAN NAIR (LIQUIDATOR) IN THE MATTER OF SREE BHADRA PARKS AND RESORTS LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	K PARAMESWARAN NAIR(LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

25 JUNE 2024

O R D E R

IA(IBC)/252/KOB/2024 in IBA/13/KOB/2020

This is an IA bearing No. 252/KOB/2024 filed by the Liquidator of M/s. Sree Bhadra Parks and Resorts Limited under Regulation 8 and 31A of the IBBI (Liquidation Process) Regulations,2016 read with Rule 11 of NCLT Rules,2016 to place on record the Form A to the Schedule II of the IBBI (Liquidation Process) Regulations 2016.

Learned Liquidator, Mr. K Parameswaran Nair is present in person through virtual mode and submits that as per the provisions of 31(A) 10 of IBBI (Liquidation Process) Regulations, 2016, the Liquidator has taken a decision different from the advice given by the Consultation Committee. The reasons for the same were also recorded in writing and forming part of the present application and attached herewith as Annexure 1.

The said Form A to the Schedule II of the IBBI (Liquidation Process) Regulations 2016 (Annexure 1) is discussed in detail and this Bench is satisfied and hence taken on record, and Liquidator is free to take action as per 31(A) 10 of IBBI (Liquidation Process) Regulations, 2016.

With the aforesaid observations, this IA(IBC)/252/KOB/2024 is **allowed and disposed of.**

Sd /- **Sd /-**

SHYAM BABU GAUTAM **T.KRISHNA VALLI**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**